

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No. 328**

CA-289/2021 CA-284/2021 CA-406/2020 CA-286/2021  
In  
195/241/242/ND/18

**IN THE MATTER OF:**

M/s. BK Mudgal & Ors

**.....APPLICANT/PETITIONER**

**Vs**

M/s. Apex Tubes Pvt. Ltd. & ors.

**.....RESPONDENT**

**SECTION**

**U/s 241/242**

**Order delivered on 06.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

List the matter on **13.05.2024**.

Sd/-

**(RAHUL BHATNAGAR)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**